

(b) if so, orders enjoined therein and the reasons for their non-compliance by the Ordnance Factory Board?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA):** (a) The Subject matter of the Litigation concerns promotions and not transfers.

(b) The orders of the Courts have been implemented.

#### **Acharya Narendra Dev Centenary Celebrations**

6127. **SHRI GOPAL PACHERWAL:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have organised Acharya Narendra Dev Birth Centenary Celebrations;

(b) if so, the functions held thereunder and the expenditure incurred thereon by Government;

(c) whether a celebrations organising committee was constituted; and

(d) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON):** (a) Yes, Sir. The Government of Uttar Pradesh was the Nodal Agency and the Department of Culture co-ordinated activities between Ministries/Departments.

(b) Department of Culture has sanctioned financial assistance of Rs. 1.91 lakhs to four voluntary organisations. The Vice-President of India released a commemora-

tive postage stamp on 6.11.89. Akasyhwani instructed its capital stations to broadcast a suitable feature. Doordarshan Kendra, Lucknow has been allotted the production of a documentary film by the Ministry of Information & Broadcasting. In addition, the Government of Uttar Pradesh has spent Rs. 10 lakhs (approximately) on programmes undertaken by that state as under:

The President of India inaugurated the Centenary Celebrations on 11.1.1989. The Concluding Functions was organised on 6.11.1989. The Vice-President of India was the Chief Guest. Simultaneous functions were also held at Lucknow.

Statues are proposed to be set up at various places connected with the life of Acharyaji such as Lucknow, Sitapur, Faizabad, Varanasi, Allahabad, Erode and the like.

(c) and (d). In pursuance of the decision of the Implementation Committee for Commemoration of 40th Anniversary of Independence and Nehru Centenary, to assign the work of this Centenary to the State Government of Uttar Pradesh as the Nodal Agency, a committee under the chairmanship of the Chief Minister of Uttar Pradesh was constituted by the State Government. The Committee comprised 105 Members, from the State Council of Ministers, educationists, scholars, social thinkers and contemporaries of Acharya Narendra Dev.

[English]

#### **Transport Permit to Ex-Servicemen**

6128. **DR. A.K. ROY:** Will the PRIME MINISTER be pleased to refer to reply give on 2 April, 1990 to the Starred Question No. 309 regarding transport permit to ex-servicemen and state:

(a) the number of ex-servicemen given